

ANNEXURE-8

Sai Rolling Mills India Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
Category: List of operational creditors (Other than Workmen and Employees and Government Dues); Date of Commencement of CIRP: 30-09-2022; List of Creditors as on 21-10-2022

S.No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Name of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim			Amount of any capital dues that may be set-off
1	Jalan Sales Corporation	13-10-2022	₹ 4,09,91,241.00	₹ 4,09,91,241.00	Unsecured Creditor	NA	NA	NO	₹ 0.00	₹ 0.00	-	₹ 0.00	-

